



**Government of Jammu and Kashmir  
Housing and Urban Development Department  
Civil Secretariat, Jammu/Srinagar**

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**Notification**

Jammu, the 20<sup>th</sup> November, 2018.

**SRO 521** .-In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of **Smt Rekha Kumari W/o Shri Rajesh Kumar R/o Ward No. 4, Kathua, Member Ward No. 4 of Municipal Council, Kathua** to have been declared as elected Vice-President of the Municipal Council, Kathua.

By order of the Government of Jammu and Kashmir.

Sd/-

(K.B. Agarwal) IAS

Financial Commissioner

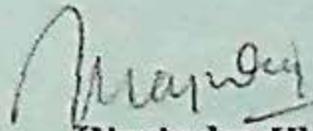
Housing & Urban Dev. Department.

Dated: 20 .11.2018

No: HUD/LSG/ULBJ/257/2018

Copy to the:-

1. Chief Electoral Officer, J&K, Srinagar.
2. Divisional Commissioner, Jammu.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Commissioner/Secretary to Government, Law Department.
5. Special Secretary to Chief Secretary.
6. Deputy Commissioner, Kathua.
7. Director, Urban Local Bodies, Jammu.
8. General Manager, Government Press, Jammu for publication in the Government Gazette.
9. Private Secretary to Financial Commissioner, Housing and Urban Development Department.
10. Concerned.
11. Executive Officer, Municipal Council, Kathua.
12. Master file/Stock file.

  
(Narinder Khajuria) 20/11/2018

Additional Secretary to Govt.  
Housing and Urban Dev. Department.